

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-87/1998/3417/A**

From :- Shri Saptarshi Garg,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Tridib Kumar Bhattacharjee,  
Member, MACT,  
Barpeta.

Dated Guwahati, the <sup>16</sup> 27 April, 2023.

Sub:- **Station leave permission.**

Ref:- Your letter No. MACT (B) 743 Dated the 18<sup>th</sup> April, 2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, from the morning of 20.04.2023 till the evening of 23.04.2023**, has been granted. The District & Sessions Judge, Barpeta and in his absence, the in-charge District & Sessions Judge, Barpeta shall remain in charge of your Court and office.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-87/1998/3418-3419/A, dated , 27-04-2023**

Copy to:

1. The District & Sessions Judge, Barpeta.
- ✓2. The Project Manager, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**

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